



The Gauhati High Court, At Guwahati

[HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL PRADESH]

NOTICE

It is for information to all concerned that on 18.03.2024
(Monday):

1. The Division Bench comprising of Hon'ble Mr. Justice Michael Zothankhuma and Hon'ble Mrs. Justice Malasri Nandi will not sit and the matters listed before the said Bench are deferred and will be notified later on.
2. The Single Bench of Hon'ble Mr. Justice Michael Zothankhuma will sit at 10:15 A.M.
3. The Single Bench of Hon'ble Mrs. Justice Malasri Nandi will not sit and the matters listed before the said Bench will be taken up by the Single Bench of Hon'ble Mr. Justice Mridul Kumar Kalita.
4. Item Nos. 1, 7 to 41 & 43 to 47 listed before the Single Bench of Hon'ble Mr. Justice Mridul Kumar Kalita are deferred and will be notified later on. Urgent matter, if any, may be mentioned before His Lordship.

BY ORDER

Dated, Guwahati, the 16th March, 2024.